GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2702 ANSWERED ON 17.03.2022

SIMPLIFICATION OF SETTING UP OF SOLAR ROOFTOP PLANTS

+2702. SHRI SHANKAR LALWANI SHRI BHARATIBEN DHIRUBHAI SHIYAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has simplified the procedure for setting up of solar plants on the roof top of residential buildings;

(b) if so, the salient features of simplification of the said procedure;

(c) the time by which the said solar plants in all the households are likely to be installed; and

(d) the steps being taken/likely to be taken by the Government to publicise the said scheme?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d)Ministry of New and renewable Energy on 2nd February 2022 has issued procedure for simplification of Rooftop Solar Programme allowing household owner to get the rooftop solar plant installed by themselves or through any vendor of their choice and get subsidy from Central Government available under the Rooftop Solar (RTS) Programme.

Interested consumers will register on a national portal and apply for installation of RTS plant. After technical feasibility clearance, the RTS plant can be installed. Upon installation of net-meter by respective Distribution Company and on submission of commissioning and inspection report, the consumer will get eligible subsidy directly in his bank account.

The Programme is demand driven and therefore subsdy would be available on application and as per provisions of the Programme.

Ministry is taking several steps to publicise the Programme including display of hoardings, distribution of pamphlets, social media platform, etc.
